

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:3856
ANSWERED ON:17.08.2010
PERMISSION FOR TV CHANNELS
Satpathy Shri Tathagata

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government has issued any public notice/information before taking the decision on not permitting for uplinking/downlinking of TV channels;
- (b) if so, the details thereof;
- (c) if not the reasons therefor; and
- (d) the details of the adequate range of spectrum required for downlinking/uplinking of TV channels?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C. M. JATUA)

- (a) and (b) Yes, Sir. The Ministry had suspended receipt of applications for obtaining permission for new satellite TV channels from 18-01-2010 to 31-03-2010. A notice to this effect was uploaded on the Ministry's website www.mib.nic.in on 18-01-2010.
- (c) Does not arise.
- (d) The spectrum required for downlinking/uplinking of TV channels depends upon various factors like the content of TV channel, modulation scheme/compression technique (MPEG-2/MPEG-4) employed by the teleport operator for downlinking/uplinking the TV channel. This varies from 1.2 MHz to 4.5 MHz per channel.